## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(CAA) No.736/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st January 2018, 10.30 A.M

Name of the Company Under Section		GMB Investment Pvt.Ltd. & Anr 230-232		
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Ld. Counsel for the petitioners as well as Ms. Tiainla, Dy. Director from the O/o the Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government is present.

ORDER

Ld. Dy. Director representing the Central Government has filed the reply and as per reply no objection has been raised. The Official Liquidator has filed his report.

Heard. Reserved for order.

(Jinan K.R.) Member (J)

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